

National Company Law Tribunal
Allahabad Bench
Allahabad

80(ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.11.2016.

NAME OF THE COMPANY: Dr. Anurag Dixit & Anr.

Vs.

M/s Galaxy Life Care Services (P.) Ltd. & Anr.

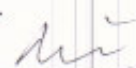
SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.


Sl. No.	Name	Designation	Representation	Signature
1.	RAJNISH SINHA	ADVOCATE	Respondents	Rajnish Sinha
2.	Harsh Chaudhary	Advocate	Respondent	Harsh
3.	ABHAY K. DAS	Adv.	Petitioners	Abhay Kumar.

Order Dated 11.11.2016

CP 80(ND) /2015 : Anurag Dixit and Anr. Vs M/s Galaxy Life Care

Learned Counsel for petitioner in CP 80/2015 filed citations and addressed the bench further. Learned Counsel for respondent in CP 80/2015 argued to some extent. Matter is listed on 15.11.2016 pre-lunch for continuation.


V.S.R. AVADHANI, MEMBER-JUDICIAL


H.P. CHATURVEDI, MEMBER-JUDICIAL

Dated 11, November, 2016